NATIONAL COMPANY LAW TRIBUNAL SINGLE-BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. RAO

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Adith Nasayan V.

Gausel for Petitonen

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<u>ORDER</u>

Counsel for petitioner present. Representative of the Official Liquidator present and filed a copy of order passed on 08.01.2015 by the Hon'ble High Court of Madras in CP No.90 of 2015. No representation on behalf of the respondents. Put up on 13.12.2017 at 10.30 A.M.

-sd.

K Anantha Padmanabha Swamy Member (Judicial)

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